

bowers and their families engaged in the licensed sector.

(c) Does not arise.

Food testing laboratories

1532. SHRI KRISHAN LAL SHARMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state;

(a) whether it is a fact that food testing laboratories spread all over the country are ill-equipped and manned by unqualified staff; if so the reasons thereof; and

(b) the number of such laboratories at present and the remedial steps being taken?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO): (a) and (b) Information is being collected and will be laid on the Table of the House.

Privatisation of Indian Petro-chemicals Ltd.

1533. SHRI A. NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the 'Economic Times' of the 19th January, 1991 regarding proposed partial privatisation of Indian Petro-chemicals Limited; if so, what is Government's reaction thereto; and

(b) what are the reasons for the partial privatisation of IPCL?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Government have seen the news item in question. No decision has been taken on any privatisation of IPCL.

(b) Does not arise.

AIR station at Asansol

1534. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have received a representation dated 16th February, 1991 from Chamber of Commerce, Durgapur for the installation of a full-fledged station of All India Radio as Asansol;

(b) if so, the reaction of Government thereto; and

(c) what steps are being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No. Sir. The Durgapur Chamber of Commerce has sent a representation for setting up of Radio Station at Durgapur.

(b) A decision has already been taken by the Government to locate the radio station at Durgapur.

(c) Asansol-Durgapur Development Authority has been approached to allot a suitable piece of land to All India Radio for the proposed station.

Telecast of the serial 'Home Sapiens

1535. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it is a fact that financial sanction was accorded for the production of TV serial titled HOMO SAPIENS in Hindi consisting of six episodes;

(b) whether the first episode of the serial was submitted to the Doordarshan on 24th January, 1991 and the second on 2nd February, 1991

(c) whether it is also a fact that necessary editing, cuts etc. were incorporated by the producer as demanded by the Doordarshan;

(d) if so, whether the said serial has been approved for telecast over Doordarshan;

(e) by when it is likely to be telecast; and

(f) if the answer to part (d) above be in the negative the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) and (c) Yes, Sir. Certain modifications were suggested by Doordarshan to the producer with a view to improve the quality of the programme.

(d) to (f) Even though the producer was requested to make the necessary changes in the two episodes submitted by him, according to Doordarshan, the programme has not come up to their expectation and is yet to be approved finally. Therefore, the date of telecast is yet to be decided.

TV Transmitter at Nagapattinam

1536. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what progress has been made in respect of installation of a Low Power TV Transmitter at Nagapattinam, Tamil Nadu which was included in Doordarshan's Annual Plan for 1990-91?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): Preliminary Project Note for establishment of the transmitter has been prepared; channel of operation of the transmitter finalised and orders for the transmitter and other allied equipment have been placed on the manufacturers.

1537. [Transferred to the 2nd August, 1991.]

Telecast of Documentary—"Democracy and Money Power"

1538. SHRI A. NALLASIVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to answer to Unstarred Question 717 given in the Rajya Sabha on the 5th February, 1991 and state:

(a) whether it is a fact that a TV Documentary entitled "DEMOCRACY & MONEY POWER—THE RING MASTERS" produced by M/s. Media Workshop, New Delhi, financed by the Government, had fulfilled all the terms and conditions enforced by Doordarshan including cuts etc.

(b) if so, the reasons for withholding the telecast of the said documentary; and

(c) by when it is likely to be telecast?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The programme on the misuse of Money and Power produced by M/s. Media Workshop and commissioned by Doordarshan could not be telecast during the 1989 pre-elections days as its telecast at that time would have infringed the guidelines issued by the Election Commission.

(b) and (c) Taking into account the participants in the programme and the specific events which it deals with the programme appears dated and hence Doordarshan does not propose to telecast it at this stage.

Representation received from All India Ordnance Factories ex-trade Apprentices Association

1539. SHRI A. NALLASIVAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received a representation dated the 19th February, 1991 from the All India Ordnance Factories Ex-Trade Apprentices Association, Ichapur, West Bengal regarding non-absorption of 20th Batch NCTVT passed Ordnance Factories Ex-trade apprentices;

(b) if so, what are their grievances; and

(c) what action Government propose to take to redress their grievances?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Their main grievance is that the